

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 271 of 2020

In the matter of:

Subhash Agarwal

....Appellant

Vs.

AU Small Finance Bank Ltd & Anr.

....Respondents

Present:

**Appellant: Mr. Pankaj Kumar and Mr. Chandra Shekhar Yadav,
Advocate for Appellant.**

**Respondents: Mr. Samarendra Kumar, alongwith Mr. Hitesh
Chaudhary (Sr. Manager Legal), Advocates for R-1.**

ORDER

13.03.2020: For filing of Reply for R-1, Mr. Samarendra Kumar, Learned Counsel files Vakalatnama before the Office of the Registry today and seeks time to file Reply/Response. Acceding to the request of the R-1 side, for filing of Reply/Response, the matter is adjourned to **9th April, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

ha/nn